

**Central Administrative Tribunal  
Principal Bench**

**OA No.4421/2014**

New Delhi, this the 26th day of November, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)  
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Jai Prakash Nagar (aged 65 years),  
S/o Late Doodh Nath,  
R/o H.No.17A, Gali No.5,  
Raghu Nagar, Pankha Raod,  
Dabri, New Delhi-45,  
(Applicant was working in grade  
T-7/8 with AIRI, Pusa, New Delhi)

...applicant

(None)

**Versus**

1. Indian Council of Agricultural Research,  
Through its Secretary/D.G.,  
Krishi Bhawan, New Delhi-1.
2. The Director,  
Indian Agricultural Research Institute,  
Pusa, New Delhi-12.

...respondent

(By Advocate : None)

**ORDER (ORAL)**

**Mr. A.K. Bhardwaj, Member (J) :-**

There was no appearance on behalf of applicant on 22.05.2015, 14.08.2015, 23.09.2015 and 14.10.2015. Today again there is no appearance on his behalf. Accordingly, the OA is dismissed in default and for non prosecution.

( V.N. Gaur )  
Member (A)

( A.K. Bhardwaj )  
Member (J)

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